# GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:729 ANSWERED ON:15.07.2014 WELFARE SCHEMES FOR NOMADIC TRIBES Kateel Shri Nalin Kumar

#### Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of schemes being implemented for the welfare of nomadic tribes in the country, including Karnataka;
- (b) the details of the funds sanctioned, released and utilised by the States thereunder during each of the last three years, scheme and State-wise:
- (c) whether such welfare schemes are adequate to cover the nomadic, de-notified and semi-nomadic tribes in the country;
- (d) if so, the details thereof; and
- (e) whether the Government proposes to provide shelter and other benefits to the nomadic tribes and if so, the details thereof?

# **Answer**

## MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

- (a) There is no separate scheme exclusively for nomadic tribes being run by the Ministry of Social Justice and Empowerment. However, under the Scheme of National Overseas Scholarship for Scheduled Caste students, four seats are reserved for Denotified, Nomadic and Semi-Nomadic Tribes. State Governments like Andhra Pradesh, Madhya Pradesh, Maharashtra, Rajasthan, Tamil Nadu and NCT Delhi have implemented certain schemes for the welfare of Denotified, Nomadic and Semi-Nomadic Tribes from the State funds. The Schemes run by the Government of Karnataka for the nomadic tribes through State funds are given in Annexure.
- (b) Since there is no separate scheme exclusively for nomadic tribes run by the Ministry of Social Justice and Empowerment, no funds have been sanctioned to the States for the purpose. Under the Scheme of National Overseas Scholarship for Scheduled Caste students, for the seats reserved for Denotified, Nomadic and Semi-Nomadic Tribes no fund was released since none of this category candidate got selected during the last three years.
- (c) Question does not arise.
- (d) Question does not arise.
- (e)A Commission has been constituted vide Resolution dated 12.02.2014 to suggest appropriate measures in respect of Denotified and Nomadic Tribes to be undertaken by the Central Government and State Governments.

## Annexure

Statement referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 729 for answer on 15.07.2014 by Shri Nalin Kumar Kateel, M.P. regarding Welfare Schemes for Nomadic Tribes

Schemes run by the Government of Karnataka for Nomadic Tribes through State funds

- 1. Special incentives for Pre-matric students.
- 2. Matric Scholarship for Post-matric students.
- 3. Maintenance of Ashrama Schools
- 4. Admission to reputed Schools.
- 5. Programmes implemented through D. Devraj Urs Development Corporation:
- (i) Ganga Kalyan (Irrigation Programme)
- (ii) Self-employment Training and Subsidy

- (iii) Land Ownership Programme.
- (iv) Educational Loan Scheme
- 6. Housing Programme implemented through Rajiv Gandhi Rural Housing Corporation
- 7. Providing basic infrastructural facilities such as road, drinking water and community hall through District Administration.